

Annexure-8**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Name of Corporate Debtor: Ecophos GNFC India Private Limited

Date of Commencement of CIRP: 06/07/2023

List of stakeholders as on: 18-08-2023

(Amount in Rs)

| S N | Name of creditor | Date of receipt | Amount claimed (unrelated party) | Amount of claim admitted | % of voting share in CoC* | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | Amount of contingen t claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remark, if any |
|--------------|---------------------------|--------------------|---|--------------------------------|------------------------------------|-----------------------------|--|-----------------------------------|------------------------------|--------------------------------------|---|---------------------------------------|--|-------------------|
| 1 | SIMON INDIA LIMITED | 17-07-2023 | 96653996 | 96653996 | 6.16%* | Operatio nal creditor | 0 | 0 | NA | 0 | 0 | 0 | 0 | None |
| TOTAL | | | 96653996 | 96653996 | 6.16%* | | 0 | 0 | | | | | | |

*Due to none financial creditors COC will be formed by operational creditors in accordance with Regulation 16: Committee with only operational creditors